

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TAXMR. No..... 579/95 199

Indra Prakash Sharma Versus U.O.I. and ers.

Date of Order	Orders
5-2-96	<p>Mr. C.B.Sharma, counsel for the applicant Heard. During the course of arguments, the learned counsel for the applicant sought permission to withdraw this OA. Permission to withdraw this OA is granted. The OA is dismissed as having been withdrawn.</p> <p><i>O.P.Sharma</i> (O.P.Sharma) Member (A)</p> <p><i>Gopal Krishna</i> (Gopal Krishna) Vice-Chairman</p> <p>Central Admin. Trib. Jaipur Certified true copy of the original OA for transmission to the Record. Dealing with Record Section Officer Dist. No. V 66 66</p>